

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.240- IA/712(AHM)2024
In
C.P.(IB)/168(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Central Bank of India

.....Applicant

V/s

Anirudha Bhuwalka PG to AMW Auto Component Ltd

.....Respondent

Order delivered on: 15/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP

: Mr. Rakesh Gupta, Adv.

For the PG

: Ms. Prachiti Shah, Adv. a.w Mr. Manit Wadhwa, Adv.

For the Applicant Bank

: Mr. Dhruvin Dossani, Adv. for Mr. Vishwas Shah, Adv.

ORDER

IA 712 of 2024

Parties have filed their written submissions. Registry is directed to accept the written submissions filed by the Central Bank of India.

Order is reserved.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)